

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 230/TT/2016

Date: 12.7.2017

To,

Shri Jasbir Singh,
Director General (Commercial),
Power Grid Corporation of India Limited,
"Saudamini" Plot No. 2, Gurgaon- 122001

Subject: Petition for determination of transmission tariff for 765 kV D/C Srikakulam-Angul transmission line under "Common System associated with East Coast Energy Private limited and NCC power projects limited LTOA generation projects in Srikakulam area-Part-A" in Southern region and Eastern region for 2014-19 tariff period-Reg.

Sir,

With reference to your letter dated 5.7.2017 on the subject mentioned above pursuant to order dated 12.6.2017, I am directed to inform you that the time for filing requisite information has been extended up to 21.7.2017. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehwat)
Assistant Chief (Legal)